

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 23.08.2012

The meeting No.20/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 23.08.2012 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, Dy. DGFT	DGFT
3.	Shri Kuldeep Singh, Assistant Director	DC (MSME)
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting No.18/AM-13, dated 09.08.2012 were taken for ratification. As there were no amendments to the same, the above referred minutes of 09.08.2012 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.20/AM-13 dated 23.08.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 20/84-ALC3/2012

MEETING DATE : 23.08.2012

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Case No.:2/14/84-ALC3/2012	Party Name: JAMES WALKER INMARCO INDUSTRIES PVT. LTD.,	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Approved	
HQ File :01/84/050/00101/AM13/	RLA File :03/94/040/00141/AM13/	Lic.No/Date:0310695854 23.05.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/52/2011-12/Hosy., dated 20.08.2012 as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Braided Gland Packings: Hornet/K4313 made out of Kevlar Aramid Yarn & GFO yarn (containing 657 Kgs. of Kevlar yarn and 438 Kgs. of GFO yarn & 195 Kgs. rubber threads)	1290.720 Kgs.	Kevlar Aramid yarn IT 179	703 Kgs.
			GFO Yarn 10262	469 Kgs.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

Case No.:1/14/84-ALC3/2012	Party Name: JAMES WALKER INMARCO INDUSTRIES PVT. LTD.,	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Approved	
HQ File :01/84/050/00100/AM13/	RLA File :03/94/040/00158/AM13/	Lic.No/Date:0310696803 30.05.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/57/2011-12/Hosy., dated 21.08.2012 as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed

1.	Braided Gland Packings: ARASEKE (made out of Toray Meta Aramid Yarn containing 1100 Kgs. of Toray Meta Aramid Yarn)	1469 Kgs.	Toray Meta Aramid Yarn IT 178	1177 Kgs.
2.	Braided Gland Packings: FLUOLION XA/P/K4330 (made out of Procon PTFE impregnated yarn containing 1520 Kgs. of Procon PTFE impregnated yarn)	2030 Kgs.	Procon PTFE impregnated yarn FD1879-2 ply/5 ply	1627 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:3/14/84-ALC3/2012	Party Name: JAMES WALKER INMARCO INDUSTRIES PVT. LTD.,	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Approved
HQ File :01/84/050/00102/AM13/	RLA File :03/94/040/00159/AM13/	Lic.No/Date:0310696800 30.05.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/58/2011-12/Hosy., dated 21.08.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Braided Gland Packing: Fluolion Filament type L (Made out of PTFE (Polytetrafluoro-ethylene) Yarn) containing 573 Kgs. PTFE yarn.	645 Kgs.	PTFE (Polytetrafluoroethylene) Yarn 420 TS	613 Kgs.
2.	Braided Gland Packing: LIONGRAF/K4322 (Made out of PTFE graphited Yarn 520) containing 2034 Kgs.	2288 Kgs.	PTFE graphited Yarn 520	2177 Kgs.

	PTFE graphited yarn.			
3.	Braided Gland Packing: RAMIEX (Made out of Ramie PTFE coated Yarn FAC1973- 2ply/5ply yarn) containing 3220 Kgs. Ramie PTFE coated yarn.	3621 Kgs.	Ramie PTFE coated Yarn FAC1973-2ply/ 5ply yarn	3445 Kgs.
4.	Braided Gland Packing: GRAFPAK/K44/K46 (Made out of Carbon graphite Yarn F850) containing 234 Kgs. Carbon graphite yarn.	262 Kgs.	Carbon graphite Yarn F850	250 Kgs.
5.	Braided Gland Packing: SUPAGRAF CONTROL (Made out of Graphite yarn 6720-2G & Carbon graphite Yarn F850) containing Graphite yarn 57 Kgs. and Carbon Graphite yarn 12.90 Kgs.	78 Kgs.	Graphite yarn 6720-2G	61.06 Kgs.
			Carbon graphite Yarn F850	13.79 Kgs.
6.	Braided Gland Packing: SUPAGRAF Premier (Made out of Graphite yarn 6711-2G/3G & Carbon graphite Yarn F850) containing 412 Kgs. Graphite yarn and 120 Kgs. Carbon graphite yarn.	596 Kgs.	Graphite yarn 6711-2G/3G	441.27 Kgs.
			Carbon graphite Yarn F850	129.04 Kgs.
7.	Braided Gland Packing: K4333 (Made out of P84 (Polyimide) blue) containing 106 Kgs. Nylon Yarn FC1676.	119 Kgs.	Nylon Yarn FC1676	113.20 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:8/14/84-ALC3/2012	Party Name: JAMES WALKER INMARCO INDUSTRIES PVT. LTD.,	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Approved
HQ File :01/84/050/00107/AM13/	RLA File :03/94/040/00152/AM13/	Lic.No/Date:0310696881 30.05.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/56/2011-12/Hosy., dated 21.08.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Braided Gland Packing: Fluolion Filament type D/K54S/K54F (Made out of PTFE Yarn, containing 584 Kgs.)	579 Kgs.	PTFE Yarn 419/S	625 Kgs.
2.	Braided Gland Packing: DURAMID (Made out of Kevlar Aramid Yarn IT179, containing 1836 Kgs.)	2015 Kgs.	Kevlar Aramid Yarn IT179	1965 Kgs.
3.	Braided Gland Packing: FLUOGRAF/K49 (Made out of GFO Yarn 10262/10455, containing 3257 Kgs.)	3575 Kgs.	GFO Yarn 10262/10455	3485 Kgs.
4.	Braided Gland Packing: SUPAGRAF IBBONPAK/ K3222 (Made out of BFG 10S twist & Z twist Yarn, containing 1015 Kgs.)	1114 Kgs.	BFG 10S twist & Z twist Yarn	1187 Kgs.
5.	Braided Gland Packing: SUPAGRAF RIBBONPAK Type M (Made out of Graphite Ribbon yarn (wire re-inforced) containing 491 Kgs.)	539 Kgs.	Graphite Ribbon yarn (wire re-inforced)	526 Kgs.
6.	Braided Gland Packing: NYLON PPACKING (Made out of Nylon Yarn FC 1676, containing 352 Kgs.)	386 Kgs.	Nylon Yarn FC 1676	377 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

5	Case No.:4/16/84-ALC3/2012	Party Name: SUPERHOUSE LTD.,	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Deferred
	HQ File :01/84/050/00123/AM13/	RLA File :06/24/040/00011/AM13/	Lic.No/Date:0610027351 30.05.2012	Defer Date: 06.09.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 06.09.2012.			

6	Case No.:9/14/84-ALC3/2012	Party Name: MATRIX CLOTHING PVT. LTD.	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Deferred
	HQ File :01/84/050/00108/AM13/	RLA File :05/24/040/00078/AM13/	Lic.No/Date:0510326680 05.06.2012	Defer Date: 06.09.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that requisite information/details for consideration of the proposal are still awaited from the applicant firm. The Committee, therefore, decided to await the same and defer the case for re-listing on 06.09.2012.			

	Case No.:10/14/84-ALC3/2012	Party Name: PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Approved
	HQ File :01/84/050/00109/AM13/	RLA File :05/24/040/00087/AM13/	Lic.No/Date:0510327394 14.06.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the advance authorization issued in this case, on repeat basis, as detailed below: -

Export item	Export Qty.	Import item	Qty. allowed per piece of export item
Sports Bra made out of Nylon/spandex yarn	10,00,000 Pcs.	Nylon Yarn 66, 33/34/2 & 78/68/1S & Z twist	0.086 kgs. (86 gms.)
		Nylon Yarn 66, 44/34/2	0.0069 kgs. (6.9 gms.)
		CR Nylon Yarn 66, 22/22/14/Z Twist	0.016 kgs. (16 gms.)
		CR Nylon Yarn 66, 22/22/14/S Twist	0.016 kgs. (16 gms.)
		Metal Adjusters	6.06 pieces
		Brushed Elastic (in rolls) (width 15mm)	0.50 mtrs.
		Folded Elastic (in rolls) (width 16mm)	2.54 mtrs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.: 13/14/84-ALC3/2012	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Approved
HQ File :01/84/050/00112/AM13/	RLA File :05/24/040/00090/AM13/	Lic.No/Date:0510327779 19.06.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/60/2012-13/Hosy., dated 21.08.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls skirts in 85% Nylon 15% Lurex	5137 Nos.	85% Nylon 15% Lurex	3.06 Sq.

	knit solid dyed fabrics, GSM-35+/-10% (Variation) & lining in 100% Polyester solid dyed woven lining, GSM-64+/-10% (Variation), Style No. 314067/364591/343911	knit solid dyed fabrics, GSM-35+/-10% (Variation)	meter per piece
		100% Polyester solid dyed woven lining, GSM-64+/-10% (Variation)	0.63 Sq. meter per piece
The GSM should match in both import and export.			
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

9	Case No.:4/14/84-ALC3/2012	Party Name: RADNIK EXPORTS	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Deferred
	HQ File :01/84/050/00103/AM13/	RLA File :05/24/040/00098/AM13/	Lic.No/Date:0510327978 21.06.2012	Defer Date: 06.09.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DC(MSME). It was, therefore, decided to await the same and defer the case for re-listing on 06.09.2012.			

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Case No.:3/16/84-ALC3/2012	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Approved	
HQ File :01/84/050/00122/AM13/	RLA File :05/24/040/00104/AM13/	Lic.No/Date:0510328170 25.06.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of measurement, sketch & CAD/CAM and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Polyester	1,10,000	100% Polyester dyed	1,77,100

	dyed fabrics, GSM-107 (Tolerance+ or -10%) , Style No. V5068	Nos.	fabrics, GSM-107 (Tolerance+ or -10%)	Sq. meter
<p>The GSM should match in both import and export.</p> <p>The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				

11	Case No.:2/16/84-ALC3/2012	Party Name: RADNIK EXPORTS	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Deferred
	HQ File :01/84/050/00121/AM13/	RLA File :05/24/040/00108/AM13/	Lic.No/Date:0510328571 28.06.2012	Defer Date: 06.09.2012
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 06.09.2012.</p>			

12	Case No.:6/20/84-ALC3/2012	Party Name: VEEKAY POLYCOATS LTD.	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Deferred
	HQ File :01/84/050/00183/AM13/	RLA File :05/24/040/00111/AM13/	Lic.No/Date:0510328799 03.07.2012	Defer Date: 13.09.2012
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not mentioned the GSM and stage-wise wastage of export product in the application in support of their proposal. The Committee, therefore, decided to ask the applicant firm to submit the above information/details to consider the proposal further. It was decided to defer the case for re-listing on 13.09.2012.</p>			

	Case No.:7/20/84-ALC3/2012	Party Name: VEEKAY POLYCOATS LTD.	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Deferred
	HQ File :01/84/050/00184/AM13/	RLA File :05/24/040/00120/AM13/	Lic.No/Date:0510328805	Defer Date:

13		03.07.2012	13.09.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not mentioned the GSM and stage-wise wastage of export product in the application in support of their proposal. The Committee, therefore, decided to ask the applicant firm to submit the above information/details to consider the proposal further. It was decided to defer the case for re-listing on 13.09.2012.		

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Case No.:4/20/84-ALC3/2012	Party Name :RICHA & CO	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status : Approved	
HQ File :01/84/050/00181/AM13/	RLA File :05/24/040/00128/AM13/	Lic.No/Date:0510329186 10.07.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 55% Linen 45% Cotton dyed woven fabric, GSM-95+/-10%, Style:IJ208786	1680 Nos.	55% Linen 45% Cotton dyed woven fabric, GSM-95+/-10%	4200 Sq. meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

	Case No.:2/20/84-ALC3/2012	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Approved
	HQ File :01/84/050/00179/AM13/	RLA File :05/24/040/00135/AM13/	Lic.No/Date:0510329869 17.07.2012	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details			

submitted in this case. Accordingly, Committee on the basis of CAD/CAM and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify Advance Authorization issued in this case as detailed below:-

15	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Infant Dress in 100% Cotton Corduroy solid dyed woven fabric, GSM-135+/-10% with indigenous diaper, Style No. 306364/356051/362179	4089 Nos.	100% Cotton Corduroy solid dyed woven fabric, GSM-135+/-10%	2731 Sq. meter
	2.	Girls Dress in 100% Cotton Corduroy printed woven fabric, GSM-143+/-10%, Style No. 315681/343798	4073 Nos.	100% Cotton Corduroy printed woven fabric, GSM-143+/-10%	6351 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

16	Case No.:3/20/84-ALC3/2012	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Deferred
	HQ File :01/84/050/00180/AM13/	RLA File :05/24/040/00134/AM13/	Lic.No/Date:0510329865 17.07.2012	Defer Date: 06.09.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 06.09.2012.			

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Case No.:5/20/84-ALC3/2012	Party Name: RICHA & CO	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Approved	
HQ File :01/84/050/00182/AM13/	RLA File :05/24/040/00143/AM13/	Lic.No/Date:0510330061 18.07.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM, measurement sheet & sketch and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Shirt (Full sleeve with pockets) made of 100% Polyester dyed woven fabric, GSM-148+/-10%, Style No.C5233/C5233 Petite	12,600 Nos.	100% Polyester dyed woven fabric, GSM-148+/-10%	41,580 Sq. meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

18	Case No.:8/20/84-ALC3/2012	Party Name: SABPAM EXPORTS	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Deferred
	HQ File :01/84/050/00185/AM13/	RLA File :05/24/040/00156/AM13/	Lic.No/Date:0510330614 25.07.2012	Defer Date: 13.09.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted the CAD/CAM and measurement sheet of export product in the application in support of their proposal. The Committee, therefore, decided to ask the applicant firm to submit the above information/details to consider the proposal further. It was decided to defer the case for re-listing on 13.09.2012.			

Case No.:1/20/84-ALC3/2012	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:20/84-ALC3/2012	Status:
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19			23.08.2012	Deferred
	HQ File :01/84/050/00178/AM13/	RLA File :03/95/040/00317/AM13/	Lic.No/Date:0310705094 13.08.2012	Defer Date: 13.09.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.09.2012.			

20	Case No.:9/20/84-ALC3/2012	Party Name: MANGLAM ARTS	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Deferred
	HQ File :01/84/050/00186/AM13/	RLA File :05/24/040/00160/AM13/	Lic.No/Date:0510331848 13.08.2012	Defer Date: 13.09.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that export and import product and their quantity are the same. The Committee, therefore, decided to ask the applicant firm to intimate what value addition activities are carried out by the applicant in this case to consider the proposal further. It was decided to defer the case for re-listing on 13.09.2012.			

21	Case No.:10/20/84-ALC3/2012	Party Name: SOLTEX TRADE PVT. LTD.	Meet No/Date:20/84-ALC3/2012 23.08.2012	Status: Deferred
	HQ File :01/84/050/00187/AM13/	RLA File :05/24/040/00192/AM13/	Lic.No/Date:0510331911 14.08.2012	Defer Date: 06.09.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not been received from the applicant firm. Therefore, the Committee has decided to await the same and defer the case for re-listing on 06.09.2012.			

MANUAL AGENDA CASES

(22)

Case No.416	M/s Lastolite Imaging Solutions Pvt. Ltd., Chennai
NC 20/AM-13, dt. 23.08.2012	File No.01/84/162/460/AM-11/DES-V
Ratification of input output norms against Advance Authorisation No.0410095119 dated 07.04.2008.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/16/2012-13/Hosy., dated 21.08.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Studio Cubelite 28"x28"x61" made out of synthetic fabric and PVC dyed fabric, Code:8824	160 Nos.	PVC dyed fabric of relevant GSM	3.86 sq. meter per piece
			Nylon Taffeta Synthetic fabric (PU, UV coated of relevant GSM)	3.29 sq. meter per piece
2.	Studio Cubelite 39"x39"x73" made out of synthetic fabric and PVC dyed fabric, Code:8836	200 Nos.	PVC dyed fabric of relevant GSM	5.80 sq. meter per piece
			Nylon Taffeta Synthetic fabric (PU, UV coated of relevant GSM)	7.59 sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.417	M/s Orient Craft Ltd., Gurgaon
NC 20/AM-13, dt.23.08.2012	File No.01/84/162/529/AM-11/DES-V
Fixation of ad-hoc norms under Annual Advance Authorisation No.0510264383 dated 14.05.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the export product are made from 100% Linen woven fabric, which have a tendency to shrink due to its inherent properties. The shrinkage is about 15% to 18% due to washing. The fabric width is 2.79 meters, which is constant and cannot be changed due to lot variation, which results in change in colour hue. In the sham covers, there is panel overlapping at back of sham, which results in high fabric consumption. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/40/2011-12/Hosy., dated 21.08.2012 as detailed below:-

S.No.	Export item	Export Qty.	Import item	Qty. recommended/Pc.
1	Duvet cover size 198x198 Cms. made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	1,03,810 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	(i) 10.38 Sq. Mtrs./pc. of Duvet Cover.
		0.1843 Sq. Mtrs.		(ii) 0.16 Sq. Mtrs. per pc. of Bag.
2	Duvet cover size 137x198 Cms. made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	69,454 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	6.86 Sq. Mtrs.
3	Duvet cover size 228x218 Cms. made from 100% Linen Woven Fabric (Washed /	1,31,321 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180	13.07 Sq. Mtrs.

	Finished), GSM-180 +/- 10%.		+/- 10%.	
4	Duvet cover size 260x220 Cms. made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	1,52,564 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	15.25 Sq. Mtrs.
5	Sham size 48x76x5 Cms. made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	1,43,298 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	1.40 Sq. Mtrs.
6	Bag size 35x55 Cms. made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	0.58420 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	0.52 Sq. Mtrs.
7	Bag size 25x50 Cms. made from 100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	0.38100 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	0.38 Sq. Mtrs.
8	Strip Fitted Sheet size 137x190x25 Cms. with Bag size 13x35 Cms. made from 100% Linen Woven Fabric (Washed/ Finished), GSM-180 +/- 10%.	6.7310 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	(i) 6.54 Sq. Mtrs./pc. of Fitted Sheet.
		0.18550 Sq. Mtrs.		(ii) 0.16 Sq. Mtrs./pc. of Bag.
9	Strip Fitted Sheet size	7.0104 Sq.	100% Linen Woven	7.01 Sq. Mtrs.

	183x200x25 Cms. made from 100% Linen Woven Fabric (Washed/ Finished), GSM-180 +/- 10%.	Mtrs.	Fabric (Washed / Finished), GSM-180 +/- 10%.	
10	Strip Fitted Sheet size 152x200x25 Cms. made from 100% Linen Woven Fabric (Washed/ Finished), GSM-180 +/- 10%.	7.0104 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	7.01 Sq. Mtrs.
11.	Strip Fitted Sheet size 91x190x25 Cms. with Bag size 13x35 Cms. made from 100% Linen Woven Fabric (Washed/ Finished), GSM-180 +/- 10%.	6.7310 Sq. Mtrs.	100% Linen Woven Fabric (Washed / Finished), GSM-180 +/- 10%.	(i) 5.75 Sq. Mtrs./pc. of Fitted Sheet.
		0.18550 Sq. Mtrs.		(ii) 0.16 Sq. Mtrs./pc. of Bag.

The GSM shall match on both side of export and import.

The R.A shall be advised to take necessary action subject to compliance of other as usual condition.

(24)

Case No.418	M/s Tata International Ltd., Chennai
NC 20/AM-13, dt. 23.08.2012	File No.01/84/50/306/AM-12/DES-V
Ratification of input output norms against Advance Authorisation No.0410131144 dated 30.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not furnished information/details called for vide DIPP's letter dated 18.07.2012 so far. In view of above, the Committee has decided to maintain status quo in this case.

(25)

Case No.419	M/s Radnik Exports, New Delhi
NC 20/AM-13, dt. 23.08.2012	File No.01/84/50/080/AM-13/DES-V
Ratification of Input Output Norms against Advance Authorization No.0510325286 dated 18.05.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/61/2012-13/Hosy., dated 21.08.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Ladies Top in 100% Polyester dyed woven fabric, width- 57" & 63" GSM-185+/-10%, Style No. Crep ZIP-86210304	9000 Nos.	100% Polyester dyed fabric, width-57" (Cutttable-56"), GSM-185+/-10%, Colour-Beige	0.55 meter piece	Sq. per
			100% Polyester dyed fabric, width-63", GSM-185+/-10%, Colour-Black	0.71 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.420	M/s Bharat Silks, Bangalore
NC 20/AM-13, dt.23.08.2012	File No.01/84/50/372/AM-11/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0710077881 dated 07.03.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of actual export as informed by the applicant firm and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify Advance Authorization issued in this

case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Silk Chiffon fabrics dyed/printed(with/without embroidery), width-140cm+/-10%, 8MM, GSM-36+/-10%	1429 Sq. meter	100% Silk Chiffon grey fabrics, width-140cm, 8MM, GSM-36+/-10%	1500 Sq. meter
2.	100% Silk Georgette fabrics dyed/printed(with/without embroidery), width-140cm+/-10%, 10MM, GSM-44+/-10%	2191 Sq. meter	100% Silk Georgette grey fabrics width-140cm, 10MM, GSM-44+/-10%	2300 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(27)

Case No.421	M/s Pioneer Calicos Products Pvt. Ltd., Pune
NC 20/AM-13, dt.23.08.2012	File No.01/84/50/351/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.3110053221 dated 29.02.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/62/2012-13/Hosy., dated 20.08.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Moon Pillow Inlet/Covers, size-79X38 cms.	46,000 Nos.	Processed man made knitted spandex fabric, 90% Polyester 10% Spandex dyed fabric, GSM-275+/-10%	1,49,000 Sq. meter

			Processed man made 85% Polyester 15% Polyamide Microplush dyed fabric, GSM-270+/-10%	1,49,000 Sq. meter
2.	Nursing Pillow Covers, type-510s, size-42X158 cms.	4500 Nos.	Processed man made 100% Polyester Microplush dyed fabric, GSM-260+/-10%	6048 Sq. meter
3.	Nursing Pillow Covers, type-510s, size-42X158 cms.	500 Nos.	Processed man made knitted spandex fabric, 90% Polyester 10% Spandex dyed fabric, GSM-275+/-10%	336 Sq. meter
			Processed man made 85% Polyester 15% Polyamide Microplush dyed fabric, GSM-270+/-10%	336 Sq. meter
4.	Neck Pillow Inlet (Small), size-53X21 cms.	300 Nos.	Processed man made knitted spandex fabric, 90% Polyester 10% Spandex dyed fabric, GSM-275+/-10%	43.5 Sq. meter
			Processed man made 85% Polyester 15% Polyamide Microplush dyed fabric, GSM-270+/-10%	43.5 Sq. meter
5.	Pillow Inlet/Covers, size-75X40 cms.	300 Nos.	Processed man made knitted spandex fabric, 90% Polyester 10% Spandex dyed fabric, GSM-275+/-10%	90 Sq. meter
			Processed man made 85% Polyester 15% Polyamide	90 Sq. meter

			Microplush dyed fabric, GSM-270+/-10%	
6.	Neck Pillow Inlet/Cover 510, size-63X21 cms.	80 Nos.	Processed man made 100% Polyester Microplush dyed fabric, GSM-260+/-10%	40 Sq. meter
7.	Neck Pillow Inlet/Cover 510, size-63X21 cms.	500 Nos.	Processed man made knitted spandex fabric, 90% Polyester 10% Spandex dyed fabric, GSM-275+/-10%	127 Sq. meter
			Processed man made 85% Polyester 15% Polyamide Microplush dyed fabric, GSM-270+/-10%	127 Sq. meter
8.	Nursing Pillow Covers, type 510m, size-75X33 cms.	80 Nos.	Processed man made 100% Polyester Microplush dyed fabric, GSM-260+/-10%	80 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(28)

Case No.422	M/s Exodus Exports Pvt. Ltd., Chennai
NC 20/AM-13, dt.23.08.2012	File No.01/84/50/331/AM-12/DES-V
Ratification of input output norms against Advance Authorisation No.0410131978 dated 22.12.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the applicant firm in this case. After going through the details, the Committee was of the view that there is no need to change the earlier norms fixed in this case and decided to maintain status quo in this case.

(29)

Case No.423	M/s India Fashions Ltd., Mumbai
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NC 20/AM-13, dt.23.08.2012	File No.01/84/162/131/AM-11/DES-V
Ratification of input output norms against Advance Authorisation No.0310632105 dated 20.05.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.09.2012.
